

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 13.08.2020

| 1ST SESSION AT 11.AM TO 2.00 PM | 2ND SESSION AT 2.45 PM TO 5.45 PM |
|--|--|
| ARGUMENTS | HEARING |
| 1) O.S 686/2011 | 11) O.S 1046/2013 |
| 2) O.S 1282/2011 | 12) O.S 778/2012 |
| 3) O.S 1612/2012 | 13) Ex.18/2012 |
| 4) O.S 682/2011 | 14) O.S 574/2014 |
| 5) O.S 636/2012 | 15) O.S 990/2017 |
| HEARING | 16) O.S 628/2013 |
| 6) O.S 1118/2009 | 17) O.S 1270/2016 |
| 7) O.S 184/2011 | 18) O.S 1386/2016 |
| 8) O.S 114/2012 | 19) Mis. 44/2018 |
| 9) O.S 474/2009 | 20) O.S 1010/2019 |
| 10) O.S 638/2009 | |

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.